

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 36426/2014

VAIBHAV MISHRA

Petitioner(s)

VERSUS

ELECTRICITY SERVICE COMMISSION, U.P. POWER CORPORATION LTD. AND  
ORS. Respondent(s)

WITH

SLP(C) No. 8601/2015

(With appln.(s) for exemption from filing O.T. and Office Report)

Date : 22/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Arjun Singh, Adv.  
Mr. Sridhar Potaraju, Adv.  
Mr. Krishna K. Singh, Adv.  
Ms. Anindita Pujari, Adv.

For Respondent(s)

Mr. Ashwani Kumar Dubey, Adv.  
Mr. Prateek Bhatia, Adv.  
Mr. Gaurav Sharma, Adv.  
Mr. R. D. Upadhyay, Adv.  
Mr. Akarsh Garg, Adv.  
Mr. Sunil Kumar Jain, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 36426/2014

Counter affidavit of all the six respondents is awaited.

Be filed within four weeks, as last opportunity.

SLP(C) No. 8601/2015

Respondent Nos.1 and 4 to 12 are yet to be served. The  
Id. Counsel for the petitioner to take fresh steps to effect  
service within four weeks.

Respondent Nos.2 and 3 to file counter affidavit within four weeks.

List again on 28.9.2015.

(RACHNA GUPTA)  
Registrar